

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 53
TO BE ANSWERED ON 30TH NOVEMBER, 2015**

Utilisation of School Buildings

†53. **COL. SONARAM CHOUDHARY:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that several Government school buildings across the country which are lying unutilized and in dilapidated condition due to closure or winding up of the schools have been encroached upon by the people;
- (b) if so, the details thereof, State/UT-wise; and
- (c) whether the Government proposes to utilize such school buildings as public library or community centre specially in the State of Rajasthan and if so, the details thereof?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) & (b) As per Unified District Information System for Education (UDISE), 2014-15 (Provisional) 6340 Government elementary schools in 28 States are housed in dilapidated buildings, but are being utilized for teaching learning purposes. As per UDISE, 2014-15, 833 secondary school buildings in 21 States are in dilapidated condition. Out of these, 449 schools have zero enrolment and remaining 384 schools are being utilized for teaching learning purposes. State/UT-wise details of dilapidated government school buildings at elementary and secondary level are at **Annexure**.

Under Sarva Shiksha Abhiyan, Government of India provides school maintenance grant of ₹ 5,000/- per school per year (to elementary schools with up to 3 rooms); and ₹ ~~10,000~~ 10,000/- per year (to elementary schools with more than 3 rooms), subject to the condition that the overall eligibility for the district would be ₹ ~~7,500~~ 7,500/- per school, to provide annual maintenance and upkeep including repair of existing school building. Similarly, an amount of ₹ ~~50,000~~ 50,000/- is provided under Rashtriya Madhyamik Shiksha Abhiyan as annual school grant to government/government aided secondary schools to meet various expenditures including petty repairs and maintenance.

(c) There is no such proposal. These school buildings are under the administrative control of the respective State Government/UT Administration, and it is upto them to decide on the utilisation of the buildings.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 53 TO BE ANSWERED ON 30TH NOVEMBER, 2015 REGARDING UTILISATION OF SCHOOL BUILDINGS ASKED BY COL. SONARAM CHOUDHARY

Statement showing State/UT-wise details of government schools with dilapidated building at elementary and secondary level

Sl. No.	State/UT	2014-15	
		Number of government elementary schools with dilapidated building	Number of government secondary schools with dilapidated building
1	ANDAMAN & NICOBAR ISLANDS	3	0
2	ANDHRA PRADESH	250	17
3	ARUNACHAL PRADESH	0	0
4	ASSAM	854	38
5	BIHAR	348	49
6	CHANDIGARH	0	0
7	CHHATTISGARH	997	11
8	DADRA & NAGAR HAVELI	0	0
9	DAMAN & DIU	0	0
10	DELHI	0	0
11	GOA	0	0
12	GUJARAT	40	5
13	HARYANA	52	23
14	HIMACHAL PRADESH	7	4
15	JAMMU & KASHMIR	26	0
16	JHARKHAND	281	18
17	KARNATAKA	150	7
18	KERALA	42	0
19	LAKSHADWEEP	0	0
20	MADHYA PRADESH	429	9
21	MAHARASHTRA	306	9
22	MANIPUR	26	0
23	MEGHALAYA	174	0
24	MIZORAM	169	14
25	NAGALAND	32	0
26	ODISHA	132	17
27	PUDUCHERRY	0	0
28	PUNJAB	4	0
29	RAJASTHAN	250	481
30	SIKKIM	2	1
31	TAMIL NADU	259	23
32	TELANGANA	95	28
33	TRIPURA	10	1
34	UTTAR PRADESH	495	12
35	UTTARAKHAND	830	56
36	WEST BENGAL	77	10
	Total	6340	833

Source: UDISE 2014-15